

THE HIGH COURT OF ORISSA, CUTTACK


NOTIFICATION

No....182..... Dtd.....01-02-2024

In exercise of the powers conferred under Section 5 of the Commercial Courts Act, 2015 (Act No.4 of 2016), Hon'ble the Acting Chief Justice has been pleased to reconstitute the Commercial Appellate Division having one Division Bench comprising Hon'ble Shri Justice A. K. Mohapatra and Hon'ble Shri Justice M. S. Raman as the Judges of the Commercial Appellate Division of the High Court of Orissa.

Court's Notification No. 1139 dated 26.08.2023 is hereby withdrawn.

**By Order of
The Acting Chief Justice**


**(Suman Kumar Mishra)
REGISTRAR (JUDICIAL)**

Memo No.....1936.(150)...../ Dated..01-02-2024
XI- 9/2015 (P.F.)

Copy forwarded to the

1. All Officers of the Court
2. Additional Registrar-cum-Principal Secretary to Hon'ble the Acting Chief Justice
3. Joint Registrar-cum-Principal Secretary/ ADR-cum-Addl. Principal Secretaries/ Asst. Registrar-cum-Sr. Secretaries/ Secretaries to Hon'ble Judges of the Court to place before Their Lordships' kind information.
4. A.R-cum-Stamp Reporter/ A.R-cum-Addl. Stamp Reporters & Oath Commissioners
5. All Superintendents/ Section Officers of the Court.
6. All Court Masters of the Court
7. Peshkar, Lawzima Court

for information and necessary action.


Special Officer (Special Cell)

Memo No...1937(38)...../ Dated...01-02-2024..


Copy forwarded to the

1. Advocate General, Odisha, Cuttack
 2. Deputy Solicitor General of India for the High Court of Orissa
 3. Principal Secretary to Govt. of Odisha, Home Department, Bhubaneswar
 4. Principal Secretary to Govt. of Odisha, Law Department, Bhubaneswar
 5. District & Sessions Judges of the State (All) with a request to circulate the same amongst all the Bar Associations functioning within their jurisdiction.
 6. Secretary, Odisha State Bar Council, Cuttack
 7. Secretary, Orissa High Court Bar Association, Cuttack
 8. Director, Odisha Judicial Academy, Odisha, Cuttack
 9. Member-Secretary, Odisha State Legal Services Authority, Cuttack
- for information.


Special Officer (Special Cell)

Memo No...1938...../ Dated...01-02-2024..

Copy forwarded to the Superintendent, Computer Section to upload the same in the Court's website.


Special Officer (Special Cell)